

Sinnar Thermal Power Limited - Under CIRP List of Creditors under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016 Date of Commencement of CIRP- 19th September, 2022, Claims updated till 16.06.2025													
ANNEXURE- 8 - List of Operational creditors (other than Employees, Workmen and Government Dues) as on 28.07.2025													
Sl No.	Name of creditor	Amount claimed	Amount of claim admitted	Nature of claim	Details of claim Admitted				Amount of contingent claim	Amount of any mutual dues that may be set off	Amount of claim not admitted	Amount of claim under verification	Remarks if any
					Amount covered by security interest	Amount covered by Guarantee	Whether related party?	% of voting Share in COC if applicable					
1	Namdev Ramnath Sanap	300,000.00	-	Supplier of services/Goods	NIL	NIL	No	0			300,000.00	-	
2	Premier Plant Services & Engineers Private Limited	24,091,955.25		Supplier of services/Goods	NIL	NIL	No	0			24,091,955.25	-	
3	S M P Labour Suppliers	1,126,430.00	50,768.56	Supplier of services/Goods	NIL	NIL	No	0			1,075,661.44	-	
4	B P Sangle Constructions Pvt Ltd	63,028,998.00		Supplier of services/Goods	NIL	NIL	No	0			63,028,998.00	-	
5	Geekay Security Services Pvt Ltd	7,329,878.00	1,059,885.00	Supplier of services/Goods	NIL	NIL	No	0			6,269,993.00	-	Reduced Claim submitted in requisite Form B for the period upto Jan 2024 on 02.03.2024 (earlier Claim Amount was Rs.1,01,88,293.00)
6	N K Engineers	5,927,278.00		Supplier of services/Goods	NIL	NIL	No	0			5,927,278.00	-	
7	Royal Facility Management	11,611,192.00	6,073,533.19	Supplier of services/Goods	NIL	NIL	No	0			5,537,658.81	-	
8	Checkmate Industrial Service Private Limited	7,931,135.00	3,963,828.16	Supplier of services/Goods	NIL	NIL	No	0			3,967,306.84	-	
9	Om Shiv Electricals And Engg.Services	2,593,542.00		Supplier of services/Goods	NIL	NIL	No	0			2,593,542.00	-	
10	New Siddhivinayak Electricals	171,180.00		Supplier of services/Goods	NIL	NIL	No	0			171,180.00	-	
11	M/S Saitech Engineers	3,024,393.12		Supplier of services/Goods	NIL	NIL	No	0			3,024,393.12	-	
12	Reliable Constructions	1,678,449.00		Supplier of services/Goods	NIL	NIL	No	0			1,678,449.00	-	
13	Rotodyne Engineering Services Pvt Ltd	6,964,708.00		Supplier of services/Goods	NIL	NIL	No	0			6,964,708.00	-	
14	Sinnar Tyres	22,800.00	-	Supplier of services/Goods	NIL	NIL	No	0			22,800.00	-	Amount since paid (during 19.09.2022 to 19.01.2024)

15	Paharpur Cooling Towers Limited	239,621,643.00	231,004,989.35	Supplier of services/Goods	NIL	NIL	No	0			8,616,653.65	-	Admitted as per Form B submitted read with Arbitration Award
16	BSNL	129,599.00	95,468.00	Supplier of services/Goods	NIL	NIL	No	0			34,131.00	-	Admitted on 11.03.2024 after receiving claim in Form B and its verification
17	Panchak Coal Depo Land Owners	19,128,308.00	7,422,919.00	Supplier of services/Goods	NIL	NIL	No	0			11,705,389.00	-	Amount pertaining to FY 2020-2021
18	Rubby Construction	53,795,266.00		Supplier of services/Goods	NIL	NIL	No	0			53,795,266.00	-	
19	Superannuated Railwaymen's Rail Opreation and Maintenance Co-Operative Society	4,461,758.00	4,461,758.00	Supplier of services/Goods	NIL	NIL	No	0			-	-	Admitted as per Form B submitted read with Arbitration Award
20	Polysteel India Pvt Ltd	5,249,523.00		Supplier of services/Goods	NIL	NIL	No	0			5,249,523.00	-	
21	M/s Sara Infrastructures (Prop. Sudeep Rajendra Chhajed)	1,091,493.08		Supplier of services/Goods	NIL	NIL	No	0			1,091,493.08	-	
22	M/s Thaumas Infrastructure Limited	66,711,546.00	66,711,546.00	Supplier of services/Goods	NIL	NIL	No	0			-	-	
23	M/s RattanIndia Power Limited	51,503,158.00	51,503,158.00	Supplier of services/Goods	NIL	NIL	Yes	0			-	-	Related Party of Corporate Debtor
24	Shapoorji Pallonji and Company Private Limited	791,287,010.00	684,114,955.00	Supplier of services/Goods	NIL	NIL	No	0			107,172,055.00	-	Admitted as per Form B submitted read with Arbitration Award
25	Gammon Engineers and Contractors Private Limited	210,043,792.00	1.00	NIL	NIL	No	0	0			210,043,791.00	-	Matter of parties claim is pending adjudication / any arbitral award, hence claim in FORM B is being recognized and admitted provisionally at a notional value of Re. 1/- . The same shall be duly revised under Regulation 14 of the IBBBI(Resolution Process for Corporate Persons) Regulations, 2016 as soon as may be practicable when the BRP comes across additional information warranting such revision including information of any award by the arbitral tribunal and / or any direction by a court of law.
26	Bharat Heavy Electricals Limited	27,490,832,362.00	3,943,466,434.45	Suppliers of Services/Goods	NIL	No	0	0			-	-	The amount has been admitted as per direction of AA vide Order dated 22.07.2025
27	TUV India private Limited	35,282.00		NIL	NIL	No	0	0			35,282.00	-	The claim was received for the expenses pertaining to period after initiation of CIRP . Hence, not admitted the claim
TOTAL		29,069,692,678.45	4,999,929,243.71								522,397,507.19	-	